ITEM NO.119 COURT NO.16 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.1353-1354/2021

THE STATE OF UTTAR PRADESH APPELLANT(S)

VERSUS

SUNDER ETC. RESPONDENT(S)

IA No.85367/2020 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No.1351-1352/2021 (II)
IA No.113753/2021 - EARLY HEARING APPLICATION

Date : 29.10.2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MRS. JUSTICE SUNITA AGARWAL

For Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Varun Singh, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Sidhant Dhingra, Adv.
Ms. Alankriti Dwivedi, Adv.
Ms. Somesa Gupta, Adv.
Mr. Sudeep Chandra, Adv.
Ms. Khushi, Adv.
Ms. Nishtha Kumar- 2449, AOR
Mr. Shrom Sethi, Adv.

Mr. Surendra Gautam, Adv.
Ms. Rubeena Rizvi, Adv.
Dr. Vijendra Singh- 3352, AOR

For Respondent(s) : Ms. Rajdeep Behura, Sr. Adv.
Dr. Vijendra Singh- 3352, AOR
Ms. Somya, Adv.
Ms. Apurva Singh, Adv.
Mr. Philomon, Adv.

Mr. S.R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Anurag Singh, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Radha Rajput, Adv.

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Date: 2026.10.30 19:03:31 IST
Reason:

Ms. Anusha Yadav, Adv.
Mr. Ankur Yadav- 2487, AOR

Mr. Nagendra Kasana- 2816, AOR

O R D E R

1. Heard in part.

2. For continuation, list on 04.11.2026.

(D. NAVEEN)
COURT MASTER (SH)

(JAYANT RAJ KATYAL)
COURT MASTER (NSH)